

S.No.10

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
26-04-2024 AT 02:30 PM**

CP(IB) No. 18/95/HDB/2024
u/s. 95 of IBC, 2016

IN THE MATTER OF:

Union Bank of India

...Petitioner

AND

Shri. AB Satyavas Reddy

...Respondent

C O R A M:-

**SH. PRAVEEN GUPTA , HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Aravind, for Financial Creditor present through Video Conference.

Learned Counsel Ms Aakansha Nehra, for Personal Guarantor present through Video Conference and seeks two weeks' time to file reply to the report of Resolution Professional. For filing reply two weeks' time is granted with copies to be served on the other side as well.

Matter adjourned to 05.06.2024, for further hearing.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)